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It is for the information of all the learned Advocates and Litigants that 12.12.2018 (Wednesday) has been declared as holiday in this Hon'ble High Court on account of Martyrdom Day of Sri Guru Teg Bahadur Ji instead of 24.11.2018 (Fourth Saturday). Hon'ble the Chief Justice has been pleased to order that all the Urgent/Ordinary Division/Single bench cases fixed for 12.12.2018 will be taken up on 15.12.2018 which is a court working Saturday.

Sd/-
Registrar Judicial
30.10.2018